

Notification No.328/ 2021

The following modifications are made in the Sitting Arrangement in the Madurai Bench on 20.12.2021 and 21.12.2021 (Monday and Tuesday).

Madurai Bench on 20.12.2021 and 21.12.2021

I. Hon'ble First Division Bench consisting of the Hon'ble Acting Chief Justice and Hon'ble Mrs.Justice Pushpa Sathyanarayana is constituted to take up the cases assigned to the Hon'ble First Division Bench.

II. Hon'ble Mr.Justice P.Velmurugan will sit single and take up Old Civil Revisions from the Provisional List.

// BY ORDER OF THE HON'BLE ACTING CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 17-12-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)